

Defective Case Register from 2025-04-30 to 2025-04-30

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/15624/2025	KABIR KUMAR JENA	2025-04-30	1. Address Of The Petitioner nos.1 and 2 Not Furnished 2. Full Address Of O.P. No.-1. Not Furnished.
2	D-CMAPL/15102/2025	SURYASNATA MOHAPATRA	2025-04-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Address of Opposite parties 5 to 7 not furnished.
3	D-CMAPL/16985/2025	ADV.	2025-04-30	Put up for S.R. after filing of C.Copy of impugned order.
4	D-ABLAPL/12828/2025	BHARAT JALLI	2025-04-30	Mobile phone no. not mentioned in the vakalatnama.
5	D-CMAPL/16987/2025	ADV.	2025-04-30	Put up for S.R. after filing of C.Copy of impugned order
6	D-WP(C)/17386/2025	BISWARANJAN MAHARATHA	2025-04-30	Occupation of petitioner not furnished in writ petition and I .A .
7	D-WP(C)/17389/2025	BISWARANJAN MAHARATHA	2025-04-30	Occupation of petitioner not furnished in writ petition and I .A .
8	D-WP(C)/17583/2025	KANANBALA ROY CHOUDHURY	2025-04-30	.Receipt Showing Serv.copy To ct not Filed.
9	D-WP(C)/17586/2025	KANANBALA ROY CHOUDHURY	2025-04-30	.Receipt Showing Serv.copy To ct not Filed.
10	D-WP(C)/17596/2025	SURAJ MOHANTY	2025-04-30	1-COURT FEE IS DEFICIENT.
11	D-CRLMC/11460/2025	BIBHU PRASAD MOHANTY	2025-04-30	17-REFERENCE CERTIFICATE NOT FURNISHED.
12	D-RVWPET/16382/2025	ADV.	2025-04-30	1.AU fee Rs 2.25 not paid on c.copy vide annexure-1 2.Authorization to swear affidavit on behalf other petitioner not furnished in affidavit.
13	D-CRLA/12734/2025	SATYAJIT MOHAPATRA	2025-04-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
14	D-RVWPET/16423/2025	AKSHAYA KUMAR PANDEY	2025-04-30	date of impugned judgment not correctly furnished in para -3.4,prayer of petition and IA
15	D-WP(C)/16320/2025	SUKANTA KUMAR DALAI	2025-04-30	3-AUTHENTICATION FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED. authentication fees not paid on c.copy of order vide annexure-1
16	D-WP(C)/16210/2025	LALITENDU MISHRA	2025-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not mentioned in the affidavit.
17	D-ABLAPL/12874/2025	KALPATARU MISHRA	2025-04-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page no.9 not legible.
18	D-WP(C)/16198/2025	SUBHRANSU BHUSAN MOHANTY	2025-04-30	.Subject Code incorrectly Mentioned
19	D-WP(C)/15994/2025	BHAGABAN BEHERA	2025-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of Copy of RSD not tally with Index.Annexture -8 not mentioned in the petition copy.Page 35 not neat.D.Fee of OSBC Rs.50/- not paid.Honble Court not correctly mentioned in the I.A 2..Petition not correctly addressed to Honorable Court
20	D-WP(C)/16063/2025	KRUSHNA CHANDRA RATHA	2025-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
21	D-ABLAPL/12775/2025	BYOMAKESH TRIPATHY	2025-04-30	1. The page marking made on Synopsis and Date Chart are not correct.
22	D-WP(C)/16167/2025	SATYA NARAYAN MISHRA 4	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.23 and 24 not neat and legible.
23	D-WP(C)/16709/2025	BHABANI SHANKAR MISHRA	2025-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 19 not neat.
24	D-WP(C)/16208/2025	SUBHRANSU BHUSAN MOHANTY	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 62 not neat.
25	D-WP(C)/16194/2025	PRASANTA KUMAR SATAPATHY	2025-04-30	Age of Petitioner No 2 not furnished.
26	D-WP(C)/16020/2025	SAROJ KUMAR DASH	2025-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Occupation not mentioned in the affidavit.
27	D-ABLAPL/12873/2025	S.A.HAFIZ	2025-04-30	Date not mentioned in the v.nama
28	D-WP(C)/15947/2025	SIDDHARTHA SAMAL	2025-04-30	.Subject Code Not Furnished .
29	D-WP(C)/15992/2025	BISWAJIT SAHOO	2025-04-30	.Subject Code incorrectly Mentioned
30	D-WP(C)/15337/2025	JATADHARI BARIK	2025-04-30	Date of execution not furnished in V>Nama
31	D-WP(C)/14730/2025	SURESH KUMAR PANDA	2025-04-30	RESPONDENT NO-1 ADDRESS NOT MENTIONED

32	D-WP(C)/16174/2025	RANJAN KUMAR NAYAK	2025-04-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. One Shashikanta Mohanty executants in V.nama. not mentioned in the cause title..
33	D-WP(C)/16750/2025	CHANDRAKANTA NAYAK	2025-04-30	1.Page nos.15 to 22 and 28 29 Are not legible.
34	D-FAO/16489/2025	SAROJANANDA MISHRA	2025-04-30	1. Certificate in support of good ground not filed.
35	D-ABLAPL/12939/2025	DEEPAK KU SAHOO	2025-04-30	1-Body of the vakalatnama not furnished.
36	D-BLAPL/12853/2025	AJIT KUMAR RAUT	2025-04-30	Honble Court not tally with Rejection order and cause title.
37	D-WP(C)/17393/2025	BISWARANJAN MAHARATHA	2025-04-30	Occupation of petitioner not furnished in writ petition and I .A . 2 .Khata no .and area furnished in prayer of w .p (c) and I .A does not tally with notice filed under annexure-3 .
38	D-ABLAPL/12253/2025	BISWARANJAN DALAI	2025-04-30	1.LAA member welfare fee Rs 10/-not paid.2.Spelling does not tally in petition and signature in affidavit with Vnama. 3..H .C.B.A .Fee Rs50/- not paid in V.nama
39	D-BLAPL/12855/2025	BRAJA KISHOR PANDA	2025-04-30	Honble Court not tally with Rejection order and cause title.
40	D-CMP/17107/2025	KIRTAN DANG	2025-04-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. Authorization to swear affidavit on behalf of other petitioner not furnished in affidavit. petitioner no-4 not executed in v.nama.
41	D-ABLAPL/12825/2025	SABANA KHATUN	2025-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
42	D-BLAPL/12902/2025	BRAHMANANDA TRIPATHY	2025-04-30	1. BLAPL Petition not page marked in Index.
43	D-WP(C)/17582/2025	KANANBALA ROY CHOUDHURY	2025-04-30	.Receipt Showing Serv.copy To ct not Filed.
44	D-WP(C)/17562/2025	CHITTA RANAJAN DAS	2025-04-30	.Receipt Showing Serv.copy To ct not Filed.
45	D-WP(C)/16202/2025	AKSHAYA KUMAR SAHOO	2025-04-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Page-29 not available Page-30 repeated twice.
46	D-WP(C)/16188/2025	RANJAN KUMAR NAYAK	2025-04-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
47	D-CONTC/17155/2025	KSHIROD KUMAR ROUT	2025-04-30	17-REFERENCE CERTIFICATE NOT FURNISHED. Code NOT CORRECT
48	D-WP(C)/15723/2025	LAXMIKANTA TRIPATHY	2025-04-30	1.Rs 30.00 to be paid.2.Petitioner no.7 not properly described in Cause Title.

49	D-WP(C)/16074/2025	KUNAL KUMAR SWAIN	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not neat.
50	D-CONTC/15476/2025	ADV	2025-04-30	THIS CONTC IS A PREMATURE ONE
51	D-WP(C)/17360/2025	KAMALAKANTA NAYAK	2025-04-30	17-REFERENCE CERTIFICATE NOT FURNISHED.
52	D-WP(C)/16317/2025	SUKANTA KUMAR DALAI	2025-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D-WP(C)/17047/2025	IPSIT AUROBINDO ACHARYA	2025-04-30	Page no. 82 and 86 not legible
54	D-WP(C)/16717/2025	AMIT PRASAD BOSE	2025-04-30	annexure-1 not legible and neat
55	D-WP(C)/16187/2025	SHIVESH BOHARA	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.21 not neat.
56	D-ABLAPL/12247/2025	BISWARANJAN DALAI	2025-04-30	1.H.C.B.A. fee Rs50/- not paid
57	D-CONTC/14017/2025	ADV.	2025-04-30	1. Age of the deponent on affidavit does not tally with cause title.
58	D-ABLAPL/12767/2025	PRASANT KUMAR BARIK	2025-04-30	1-Age of the petitioner not tally with the age mentioned in cause title,Affidavit and Vakalatnama.
59	D-ABLAPL/12793/2025	KIRTAN DANG	2025-04-30	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. U/S of BNSS not mentioned in Assessment Slip. 2.The Synopsis and Date Chart not paginated. 3.Vernacular Certificate not furnished.
60	D-WP(C)/16142/2025	SANTOSH KUMAR NANDA	2025-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of opp. parties 5(a) to 5(e),6, 7(a),7(b) and 8(a) not mentioned in cause title. 2..Name Of The Filing Advocate Not In Capital Letters In The application
61	D-BLAPL/12764/2025	SANJUKTA MUNDA	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of Lower court and TR case no. not correct in cause title and petition.Page no. 111 not neat.
62	D-WP(C)/16138/2025	KUNAL KUMAR SWAIN	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 30 and 31 not neat.

63	D-WP(C)/16191/2025	DEBENDRA NATH MISRA	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.As per record, Annexure-1 and 2 not page marked in Index.2. Page nos.24 26 27 28 84 85 and 88 not neat and legible.
64	D-WP(C)/16186/2025	DEEPAK RANJAN SUNDARAY	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.22 and 42 to 47 not neat and legible.
65	D-BLAPL/12844/2025	BRAJA KISHOR PANDA	2025-04-30	Honble Court not tally with cause title and Rejection order.
66	D-WP(C)/16185/2025	KARTIK CHANDRA MOHANTY	2025-04-30	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure-1 and 2 not marked on the file and not page marked.2. Deficit court fee of Rs.18/- not paid on the petition.3. L.A.A.fee of Rs.10/- not paid on V.nama.4. Page no.130 not neat and legible.
67	D-WP(C)/15730/2025	DIPTI RANJAN BHOKTA	2025-04-30	Page 18 and 19 not legible.
68	D-CRLMC/11689/2025	ANURAG PATI	2025-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C. copies of annexures not filed.
69	D-WP(C)/13978/2025	SARAT CHANDRA SAMAL	2025-04-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Authorization to swear affidavit on behalf of other petitioner not furnished in affidavit.
70	D-WP(C)/17226/2025	CHITTA RANAJAN DAS	2025-04-30	.Petition not correctly addressed to Honorable Court
71	D-WP(C)/15741/2025	SATYA SINDHU KASHYAP	2025-04-30	1.Page 44 not available.2. Page61 and 63 not neat.
72	D-MACA/17292/2025	SOMNATH ROY	2025-04-30	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 111 days
73	D-CRLA/12799/2025	ARUN KUMAR DAS	2025-04-30	1.Period of Delay 19 Days . 2.Court Fee Rs 6/ not paid . 3.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 23 .65 paisa not paid
74	D-WP(C)/16134/2025	SATYA NARAYAN MISHRA	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 23 24 and 25 partly neat.
75	D-WP(C)/16176/2025	DR. SIMANCHALLA RANJIT	2025-04-30	1. As per Index,Page no.28 and Annexure-7 page no. 29 not available on record.2.Page no.24 vide Annexure-7 filed after page no.27.
76	D-WP(C)/15776/2025	SURAJ MOHANTY	2025-04-30	page nos. 22 and 25 not neat

77	D-WP(C)/16127/2025	DILLIP KUMAR MOHAPATRA	2025-04-30	Anneure -3 not correctly mentioned in page no. 13.
78	D-WP(C)/16073/2025	ANUP KUMAR PATTNAIK	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 23 not legible.
79	D-WP(C)/15748/2025	BIBHUTI BHUSAN PANDA	2025-04-30	Occupation not mentioned in both Affidavits.
80	D-WP(C)/16078/2025	KUNAL KUMAR SWAIN	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not legible.
81	D-WP(C)/16148/2025	SANTOSH KUMAR NANDA	2025-04-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 50 partly neat.
82	D-WP(C)/17494/2025	PRANAYA SAHOO	2025-04-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Court Fee of Rs. 5/- A.C.W.F. of Rs. 10/- not paid on vakalatnama
83	D-WP(C)/15804/2025	LALIT KUMAR MAHARANA	2025-04-30	PAGE NOS 26 TO 29 31 TO 33 36 38 40 TO 49 61 69 78 not neat and legible
84	D-WP(C)/15770/2025	JAYADEBA BEHERA	2025-04-30	Sub.code not furnished in the petition.2.page nos. 9 to 14 are not neat.
85	D-ABLAPL/12885/2025	DHANANJAYA MUND	2025-04-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.The name and signature of the filing advocate does not found in the Vakalatnama
86	D-WP(C)/16223/2025	MAHENDRA KUMAR SAHOO	2025-04-30	Annexure-1 not neat.
87	D-WP(C)/15814/2025	HAREKRUSHNA DASH	2025-04-30	1. Page no.73 not neat and legible.
88	D-WP(C)/16938/2025	BASUDEV BARIK	2025-04-30	Page 14 not neat
89	D-ABLAPL/13062/2025	SANGRAM JENA	2025-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph-3 in the application is not furnished
90	D-WP(C)/16218/2025	PRABHAT KUMAR DASH	2025-04-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in Affidavit.
91	D-ABLAPL/13059/2025	SANGRAM JENA	2025-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1.Paragraph-3 in the application is not finished
92	D-WP(C)/15627/2025	SRIHARSA PRASAD DASH	2025-04-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-ABLAPL/12824/2025	KALU CHARAN SWAIN	2025-04-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1-Enrolment number and mobile number not mentioned in the vakalatnama. _Notarial Fee and C.Fee not paid in the Affidavit.
94	D-CONTC/17549/2025	ADV.	2025-04-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-WP(C)/16010/2025	JAGABANDHU SAHU	2025-04-30	1.In annexure 2 page no.14 to 20 not legible.2.In declaration paragraph no not properly furnished
96	D-CRLMC/12078/2025	SURAJ MOHANTY	2025-04-30	14-NOT PROPERLY INDEXED. Index and petition not page marked.GR case no. wrongly mentioned in cause title, petition and IA petition.
97	D-LAA/16159/2025	PRASANTA KUMAR SATAPATHY	2025-04-30	1.Valuation of the appeal AND C.Fee Payable be clearly furnished for assessment of C.Fee. Put up for further S.R after rectification
98	D-ABLAPL/12901/2025	PRAKASH CHANDRA DASH	2025-04-30	1.Paragraphs not correctly mentioned in declaration
99	D-CRLMC/12085/2025	SURAJ MOHANTY	2025-04-30	14-NOT PROPERLY INDEXED. Page mark not correct in index.C. copy of ST case no. 173 of 2024 not filed.
100	D-BLAPL/12741/2025	BISWAJIT SAHOO	2025-04-30	THIS FILE CASE TYPE MENTIONED AS CAUSE TITLE SPL.2(a) C.C.-35/2025 BUT CERTIFIED COPY CASE TYPE MENTIONED AS 2(a)C.C.-35/2025 .
101	D-CRLMC/12532/2025	GYANENDRA CHANDRA SWAIN	2025-04-30	All the Annexuers and I.A. repeated twice.I.A. not page marked.2.Page no.16 not properly arranged.
102	D-ABLAPL/12822/2025	SWARAJ PATEL	2025-04-30	Year of G.R. case no.wrongly mentioned in the List of date and events.
103	D-CRLMC/11476/2025	BIKRAM KISHORE NAYAK	2025-04-30	1. Certified copy of annex-2 not filed.
104	D-BLAPL/12259/2025	DIBYAJYOTI SAHOO	2025-04-30	THIS CASE IN CAUSE TITLE MATCH CASE NOT TALLY WITH FIR NO.
105	D-ABLAPL/12763/2025	SOUMYA RANJAN MOHANTY	2025-04-30	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
106	D-WP(C)/16659/2025	GOPAL KRUSHNA MOHANTY	2025-04-30	Date Chart not filed.
107	D-BLAPL/12742/2025	BISWAJIT SAHOO	2025-04-30	THIS FILE CASE TYPE MENTIONED AS CAUSE TITLE SPL.2(a) C.C.-35/2025 BUT CERTIFIED COPY CASE TYPE MENTIONED AS 2(a)C.C.-35/2025.

108	D- CONTC/16730/2025	PITAMBAR PANDA	2025-04- 30	Page no 9 10 and 11 of Annexure -2 not neat and legible.
109	D-WP(C)/16118/2025	AMITAV TRIPATHY	2025-04- 30	14-NOT PROPERLY INDEXED.
110	D- CRLMP/11956/2025		2025-04- 30	PAGE NO. 37 NOT NEAT and LEGIBLE
111	D- CRLMC/8897/2025	ALOK KUMAR MOHAPATRA	2025-04- 30	1.G.R.case no. not furnished in the entire file.2.Page nos.12 and 13 not legible. 3..Petition not correctly addressed to Honorable Court
112	D- CONTC/16726/2025	ADV.	2025-04- 30	As per Annexure- 1 , the case no and order marked in Index and Book mark index not correctly furnished.
113	D-WP(C)/17518/2025	MANAS PATI	2025-04- 30	detail address of op-5 not furnished
114	D- CRLMC/8899/2025	ALOK KUMAR MOHAPATRA	2025-04- 30	1.G.R.case no. not furnished in the entire file.2.Page no.11 not legible.3..Petition not correctly addressed to Honorable Court
115	D- CRLMC/12701/2025	SANJAY KUMAR DAS	2025-04- 30	1. Age of the petitioner not furnished in affidavit.
116	D-LAA/16178/2025	PRASANTA KUMAR SATAPATHY	2025-04- 30	Valuation of the Appeal and C.Fee Payable be clearly furnished in the Memo. of Appeal. Put up for further S.R after rectification.
117	D- CRLMC/11493/2025	NABA KISHORE GURU	2025-04- 30	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Annexure -6 not mentioned in petition.
118	D-CRLA/12697/2025	PRAVASH CHANDRA JENA	2025-04- 30	Put up for S.R. after redaction of the name of the victim from the appeal memo.
119	D-CRLA/12713/2025	GOPAL KRISHNA NAYAK	2025-04- 30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
120	D-CRLA/12717/2025	KARUNAKAR GAYA	2025-04- 30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
121	D-WP(C)/17477/2025	SAMEER KUMAR DAS	2025-04- 30	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED AB not mentioned.
122	D- CRLREV/12498/2025	JYOTIRMAYA SAHOO	2025-04- 30	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 21 .45 paisa not paid . (b) Appellate Court Judgement Rs 9 .90 paisa not paid 2.Code Not indicated in index and appeal memo
123	D- BLAPL/12859/2025	BIJAYANANDA DASH	2025-04- 30	V>Nama not properly furnished.
124	D- CMAPL/16982/2025	ADV.	2025-04- 30	Put up for S.R. after filing of C.Copy of impugned order

125	D- ABLAPL/12719/2025	SUSANTA KUMAR SAHU	2025-04- 30	14-NOT PROPERLY INDEXED. 1-Annexure not properly page marked.
126	D- ABLAPL/12800/2025	ANAND PRAKASH DAS	2025-04- 30	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.The page marking in Synopsis is not proper. 2.The name of the Advocate in Capital letters,Enrolment No. and Mobile No. not furnished in the petition. 3. Undertaking not filed for English translation of F.I.R. Copy and compromising petition. 4.The name of the petitioner not correctly furnished in V. Nama. 5. Page No. 4 not signed by the Advocate.6..mobile Phone Numbers Of All The Signing Advocates Not Indicated
127	D- ABLAPL/12823/2025	SURAVI MOHANTY	2025-04- 30	-Age of the petitioner not tally in the declaration of the Affidavit.2-Enrolment number and mobail number not indicated in the Vakalatnama
128	D- ABLAPL/12870/2025	MANORANJAN ACHARYA	2025-04- 30	1. Name of trial court in synopsis not tally with cause title. 2.Letter dtd. 18-12-2006 mentioning in index not found in annex. 2 and not reflected in petition para.4.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 30-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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